

## **NOTICE**

"It is for the information of the Advocates/litigants that at the time of filing of fresh LPAs/Writ Petitions of CAT, a certificate be given that no documents other than filed in Civil Writ Petition/Petition filed before Central Administrative Tribunal, has been placed on record with the instant LPA/Civil Writ Petition of CAT."

Sd/-

Registrar Judicial

21.02.2014